

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-17269- JK (LD) of 2023

DATED:- 18 - 12 - 2023

Sanction is hereby accorded to the appointment of Officer's of Revenue Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 18- 12 - 2023

No:-LAW-OIC/32/2023

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 17269-JK(LD) of 2023 dated 18.12.2023

S No	Case No.	Case Titled	OIC
1.	CPOWP No. 780/2015	Ghulam Mohammad Shah V/s R.K. Goyal and Ors.	Syed Shabir Ahmad (Additional Deputy Commissioner, Srinagar)
2.	WP(C) No.2013/2023	Nighat Arifa Vs UT of J&K &Ors.	Saqib Saleem (Tehsildar Chanapora, Srinagar)
3.	CPOWP No. 276/2018	Mst. Malla &Ors. V/s Mr. Abdul Dar and Anr.	Aliya Tabasum (Tehsildar Khanyar, Srinagar)
4.	WP(C) No. 2700/2023	Syed Ishfaq Qadri V/s J&K UT through Chief Secretary and Ors.	Syed Shabir Ahmad (Additional Deputy Commissioner, Srinagar)
5.	CPOWP No. 369/2023 in OWP No. 1293/2012	Manjit Singh V/s Mohammad Aijaz, Deputy Commissioner Srinagar	Nasir Mehmood Khan (Assistant Commissioner Nazool, Srinagar)
6.	CPOWP NO.808/2016	Mst. Zeba V/s BR Sharma & Ors	Syed Shabir Ahmad (Additional Deputy Commissioner, Srinagar)
7.	OWP No. 544/2017	Mrs. Shaheen Mujahid & Ors V/s State of J&K and Ors.	Syed Shabir Ahmad (Additional Deputy Commissioner, Srinagar)

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